

sideration in finalising the outlay. (Interruptions)

SHRI KAMAL NATH: For the effective implementation of the self-employment schemes it is essential that commensurate attention also should be paid to vocational institutes and colleges. I want to ask whether the Government will consider making a special Budgetary allocation for vocational institutes and colleges in view of the importance of the self-employment scheme.

SHRI SAWAI SINGH SISODIA: I have already mentioned in my reply that the training programmes and the National Schools Scheme for training the rural Youth are being taken into consideration and funds have been allotted for this purpose also.

SHRI SONTOSH MOHAN DEV: The Minister has given specific information about the scheme. But certain State Government like West Bengal are wasting the money by giving unemployment doles to the unemployed and thereby the money is being misused. (Interruptions)

SHRI SAWAI SINGH SISODIA: About the State Governments..... (Interruptions)

SHRI KRISHNA CHANDRA HALDER: This is happening like this every time, about West Bengal and Kerala and others. (Interruptions)

MR. SPEAKER: Let me hear the question. What did you say? (Interruptions)

SHRI SONTOSH MOHAN DEV: I was asking the hon. Minister whether it is a fact that certain State Governments like West Bengal are misusing the funds by giving unemployment doles. (Interruptions) The Minister is willing to reply. (Interruptions). How can you say? (Interruptions).

SHRI SAWAI SINGH SISODIA: If a special case is brought to the notice of the Government it will be inquired into.

MR. SPEAKER: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

श्रद्धानन्द बाजार, दिल्ली में छाटानों की बिक्री

*310. श्री चन्द्रपाल शंखानी: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि श्रद्धानन्द बाजार, दिल्ली के मुख्य चौराहे पर चोरी किए गए और पकड़े हुए छाटानों की बिक्री की जाती है;

(ख) क्या यह सच है कि छाटान् व्यापारियों ने इस स्थान को मंडी जैसा बना दिया है, जिससे वहां बहुत भीड़ भाड़ रहती है और सड़क लगातार रुकी रहती है तथा उस क्षेत्र की निवासियों को काफी परेशानी का सामना करना पड़ता है; और

(ग) जनता द्वारा उठाई जा रही परेशानियों तथा वहां के अस्वस्थकर वातावरण को ध्यान में रखते हुए क्या सरकार का उस क्षेत्र से हुए दुकानों को हटाने के लिए शीघ्र कार्यवाही करने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) दिल्ली प्रशासन ने सूचित किया है कि उन्हें श्रद्धानन्द बाजार में चोरी किये गये और पकड़े हुए छाटानों की बिक्री के बारे में कोई विशिष्ट शिकायतें प्राप्त नहीं हुई हैं। परन्तु यह बताया गया है कि इस क्षेत्र में अनाज का बाजार होने के कारण भारी मात्रा में छाटानों को उतारने व चढ़ाने का काम होता है जिसके कारण छाटान बिखर जाते हैं। कुछ गरीब लोग इन बिखरे हुए छाटानों को इकट्ठा कर लेते हैं और साफ करने के बाद बेचते हैं।

(ब) और (ग) : यह क्षेत्र बहुत ही घना और अधिक भीड़-भाड़ वाला है जिसके कारण सड़कें बार-बार रुक जाती हैं। इन दुकानों को कहीं और भेजने का तत्काल कोई प्रस्ताव नहीं है, परन्तु प्रस्तावित ट्रांसपोर्ट नगर स्थापित होने से यातायात को भीड़-भाड़ के कम होने की संभावना है।

Manufacture of Solar Cookers

*317. PROF. MADHU DANDAVATE: Will the Minister of SCIENCE and TECHNOLOGY be pleased to state:

(a) whether any request has been made to Government that the Department of Science and Technology should plan subsidizing at least 100 solar cookers per State during the year 1981-82; and

(b) if so, whether a subsidy will be offered to so as to give incentive to various organisations in different States to undertake the manufacture of solar cookers especially in view of the urgent need to conserve oil?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) Fiscal incentives for the development of renewable energy systems and devices, including solar cookers, are being given priority. An enhanced depreciation allowance has already been announced.

Special Courts for trial of cases of Tribals

*318. SHRI MANMOHAN TUDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have a proposal to set up special courts for speedy trial of cases of the tribals for illegal eviction from their lands by others;

(b) whether such special courts will be set up at district level in each State;

(c) if so, when such a proposal is going to be implemented; and

(d) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) A statement is laid on the Table of the House.

(b) Revenue officers functioning under the relevant enactments are generally at sub-divisional or lower levels.

(c) and (d). Do not arise in view of the answer to part (a).

Statement

The States of Andhra Pradesh, Assam, Bihar, Gujarat, Madhya Pradesh, Maharashtra, Orissa, West Bengal and Tripura have made enactments conferring special powers on revenue officers for expeditious hearing and restoration of land to members of scheduled tribes. The Government of U.P. propose setting up extra courts for speedy disposal of cases pertaining to unauthorised occupation of tribal land in Nainital district. The States of Sikkim, Manipur, Nagaland, Meghalaya and the Union Territories of Arunachal Pradesh, Mizoram, Andaman and Nicobar Islands, Lakshwadeep, Goa Daman and Diu have reported no case of land alienation from members of scheduled tribes. The State of Himachal Pradesh, has reported that the number of such cases is negligible.

Uniformity in Wages of Bidi Workers

*319. SHRI VIJAY KUMAR YADAV: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the question of securing uniformity in minimum rates of wages in Bidi Industry was discussion in the